

**GOVERNMENT OF INDIA**  
**MINISTRY OF EXTERNAL AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 18.11.2010**  
**ANSWERED ON**  
**PM'S MEETING WITH CHINESE PREMIER .**

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Smt. Gundu Sudharani

Will the Minister of COALCOALCOALCOALEXTERNAL AFFAIRS be pleased to state :-

- (a) whether the issue of stapled visas has come up in the recently concluded meeting of PM with the Chinese Premier;
- (b) if so, what the PM proposed and whether the Premier of China agreed to that;
- (c) the reaction of Government of India to a statement made by the spokesperson of Foreign Ministry of China that there would not be any change in its Visa Policy towards Indian citizens from Jammu and Kashmir; and
- (d) in what manner the Ministry is planning to give a befitting reply to such utterance and policies?

**ANSWER**

THE MINISTER OF EXTERNAL AFFAIRS

(SHRI S.M. KRISHNA)

(a) to (d) Prime Minister met with Premier Wen on 29 October 2010 in Hanoi on the sidelines of the East Asia Summit. The two leaders had a frank and constructive exchange of views on all issues of mutual interest and concern. Prime Minister also conveyed to the Chinese side that both India and China should show sensitivity to each other's core issues. Government's consistent position that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity has been clearly conveyed to the Chinese Government. Government has taken necessary action, including issuing an advisory stating that such visas are not considered valid for travel abroad.